

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for Tis Hazari Court Complex, Delhi with immediate effect:-

COMMITTEES FOR TIS HAZARI COURTS COMPLEX

1	Protocol & Reception Committee for Visiting Hon'ble Judges.	Sh. Naresh Kumar Laka, District Judge (Central)	Chairperson
		Ms. Shefali Barnala Tandon, ASJ (West)	Member
		Administrative Civil Judge (West)	Member
		Ms. Swati Gupta-II MM (West)	Member
		Sh. Dev Saroha, MM (West)	Member
		Sh. Gaurav Katariya, MM (NI-ACT) (Dig.Court) (West)	Member
2	Building Maintenance Committee	Sh. Murari Prasad Singh, Judge, Family Court, (Central)	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Member
		Sh. Pankaj Sharma, PO-MACT (Central)	Member
		Sh. Sandeep Kumar Sharma, District Judge(Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
3	Committee regarding Entry Pass System in Tis Hazari Courts.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Assistant Commissioner of Police, (Subzi Mandi)	Member
		President/Secretary, Delhi Bar Association	Member
4	<u>Vulnerable Witnesses</u> Committee for construction of vulnerable witness facilities and for organizing Training Programmes by identifying the procedure, qualification and eligibility criteria for empanelling female resource person / facilitators by inviting applications from female interpreters, translators, child psychologists, psychiatrists, social workers and guidance counselors.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Muneesh Garg, ASJ (POCSO) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
5	CCTV Committee, qua performance of CCTV system and services provided by the service provide. AND Committee for Condemnation of Computers and peripherals.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Ms. Ruchi Agarwal Asrani, PO-MACT (Central)	Member
		Ms. Neha pandey, Civil Judge (Central)	Member

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6	Committee to look after the working of De-Stress Room at Tis Hazari Court Complex.	Sh. Sushil Anuj Tyagi, ASJ (Central)	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
7	Committee regarding Security, vehicles parking and traffic issues in & around THC Complex.	Sh. Sudhanshu Kaushik, District Judge (West)	Chairperson
		Sh. Sachin Sood, District Judge (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
8	Grievance Redressal Committee for Advocates.	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Co- Chairperson
		Sh. Murari Prasad Singh, Judge Family Court (Central)	Member
		Sh. Sudhanshu Kaushik, District Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		President, Delhi Bar Association, THC	Member
		Hony. Secretary, Delhi Bar Association, THC	Member
9	Committee for inspection of sanitary napkins vending machines & other related issues at Tis Hazari Courts, Complex, Delhi	Ms. Priyanka Bhagat, ASJ (SC-RC) (Central)	Chairperson
		Ms. Chitra Mangat, SJA, Care Taking Branch	Member
10	Purchase Committee.	Sh. Umed Singh, DJ,Comm.Court (Central)	Chairperson
		Sh. Sudhanshu Kaushik, District Judge (West)	Member
		Sh. Sachin Jain, ASJ (POCSO) (West)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		DDO(Central)	Member
		DCA (Admn), Principal Accounts Office, GNCTD, Delhi	Ex-Officio Member
11	Estimate Scrutiny Committee.	Sh. Sudhanshu Kaushik, District Judge (West)	Chairperson
		Sh. Sushil Anuj Tyagi, ASJ (Central)	Member
		Ms. Ruchi Agarwal Asrani, PO-MACT (Central)	Member
		Administrative Civil Judge (Central)	Member
12	Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Naresh Kumar Laka, District Judge (Central)	Member
		Ms. Ruchi Agarwal Asrani, PO-MACT-(Central)	Member
		Ms. Neha Pandey, Civil Judge (Central)	Member

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13	Condemnation Board and Committee to suggest and lay down principles & norms for condemnation of the articles by the board of condemnation, Tis Hazari Court	Sh. Naresh Kumar Malhotra, District Judge, Comm.Court (West)	Chairperson
		Sh. Sachin Sood, District Judge, (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
14	Committee for Scrutiny of the Applications received in Central & West District for Empanelment of Support Persons /Facilitators" for aiding Vulnerable Witnesses in VWDC, THC, Delhi.	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Muneesh Garg, ASJ (POCSO) (Central)	Member
		Ms. Tapasya Aggarwal, ACJ-CCJ-ARC (West)	Member
		Sh. Tushar Gupta, FT. Secretary, DLSA (West)	Member
		Ms. Medha Arya, ACJ-CCJ-ARC (Central)	Member
		Ms. Helly Fur Kaur, FT. Secretary, DLSA (Central)	Member
15	Interview Committee for Empanelment of Support Persons/Facilitators for Central & West District, Tis Hazari Courts, Delhi.	Sh. Amit Bansal, DJ (Comm.Court), South-West	Chairperson
		Sh. Sunil Kumar Sharma, Chairman (IT & Digitization) Delhi District Courts	Member
		Sh. Rajesh Kumar, ASJ (SC-POCSO) (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

Dated 06 APR 2024

No. 23046-23187 F.1(3)/Gaz/24

Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Ms. Kaveri Baweja, Spl. Judge (PC-Act) (CBI), (MPs/MLA cases)/RACC.
5. Sh. Mukesh Kumar, Spl. Judge (PC-Act) (CBI), RACC, New Delhi.
6. Sh. Gaaurav Sharma, ACJ-cum-CCJ-cum-ARC, KKD, Delhi
7. AO(J)/Branch In-Charge, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS

Principal District & Sessions Judge (HQs)
Delhi